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Title: Announcement regarding Moving of Cut Motions to Outstanding Demands for Grants.

MADAM SPEAKER: Hon. Members, the Demands for Grants of the Ministry of Commerce and Industry will be taken up for discussion and voting by the House today and the guillotine in respect of outstanding demands will take place at 6 p.m. To facilitate smooth disposal of cut motions to the outstanding demands, I would request the hon. Members present in the House whose cut motions to the outstanding demands have been circulated to send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move at the time of guillotine. It may please be noted that only those Members who send slips to the Table within 15 minutes of this announcement would be permitted to move cut motions at the time of guillotine, and they will be permitted to move only those cut motions the serial numbers of which have been indicated by them in their slips.

A list showing the serial numbers of the cut motions which the Members intend to move at the time of guillotine will be put on the Notice Board shortly thereafter. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the officers at the Table immediately.

Hon. Members are requested not to mention in their slips to be sent to the Table now the cut motions in respect of the Demands for Grants of the Ministry of Commerce and Industry which is scheduled for discussion later in the day. A separate announcement regarding moving of cut motions to that demand will be made when the discussion on that demand is taken up today.

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